

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-102**  
New IA-1578/2021  
IN  
(IB)-195(ND)/2017

**IN THE MATTER OF:**

M/s.IndusInd Bank Ltd  
Vs.  
Gallium Industries Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 07.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

**ORDER**

**IA- 1578/2021:-**

Counsel for the liquidator is present. The prayer made is to grant extension in relation to the liquidation process by three months i.e., up to 17.06.2021 on the grounds stating in the application. The details of the activities are given in annexure 2. The time period in relation to liquidation process is here by extended by three months i.e., up to 17.06.2021 with the direction to expediate the process.

In terms of the above, the application is **allowed**.

— Sd/

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sd/

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-102**  
IA-1340/2021  
IN  
(IB)-195(ND)/2017

**IN THE MATTER OF:**

M/s.IndusInd Bank Ltd

**Vs.**

Gallium Industries Ltd.

**...FINANCIAL CREDITOR**

**...RESPONDENT**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 07.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

**ORDER**

**IA- 1340/2021:-**

Counsel for the liquidator is present. He is directed to file notes on submissions containing two pages with all the relevant details within one week.

List the matter on 04.05.2021.

— Sd'

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— Sd'

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**